

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1176**

**TO BE ANSWERED ON THE 27<sup>TH</sup> JULY, 2021/ SRAVANA 5, 1943 (SAKA)**

**MENTAL HEALTH OF POLICE OFFICERS DURING LOCKDOWN**

**1176. SHRI DAYANIDHI MARAN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the steps that are being made to assess the impact on mental health of police officers because of increased work pressure caused by the COVID-19 pandemic and lockdown;**

**(b) whether the Government has received representations, reports or complaints with regard to breach of standard operating procedures and/or violent behaviour by police during enforcement of lockdown, if so, the details thereof; and**

**(c) whether the Government has consulted with States to ensure better orientation and training of police forces for communicating with the public and enforcing lockdown?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (c): 'Police' is a subject falling in List -II (State List) of the seventh schedule of the Constitution of India and such representations, reports or complaints are dealt by the State Government concerned. However, Bureau of Police Research and Development (BPR&D) has, published various articles and organized a webinar for police personnel during the**

**period of Covid-19 Pandemic. BPR&D has also prepared Standard Operating Procedure for handling Prison Inmates of the time of pandemic. Additionally, lectures on Soft Skills & Stress management were organized for police during the period as well as awareness programmes to combat and contain the outbreak/spread of the pandemic. Workshops on psychological wellness of Central Police Forces were conducted through professionals and their grievances if any have been responded to promptly.**

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